

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, BANGALORE
REGIONAL BENCH - COURT NO. 1**

Central Excise Appeal No. 2098 of 2010

(Arising out of Order-in-Original No. 20/2010 & 21/2010 dated
27.04.2010 passed by the Commissioner of Central Excise,
Bangalore I Commissionerate, Bangalore.)

**M/s. Kavveri Telecom Products
Limited,**

Plot No.31-36, Arekere MICO Layout,
Bennerghatta Road,
Bangalore – 560 068.

Appellant(s)

VERSUS

**Commissioner of Central
Excise, Bangalore I
Commissionerate.**

C.R. Building, Queen’s Road,
Bangalore – 560 001.

Respondent(s)

APPEARANCE:

Mr. N Anand, Advocate, for the Appellant

Mr. H. Jayathirtha, Superintendent (AR), for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 20.02.2024

DATE OF DECISION: 19.08.2024

The appeal is rejected. For order, see order date in
Central Excise Appeal No. 1708 of 2010.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**

Raja.....